

DRINKING WATER ARRANGEMENTS IN
GOVERNMENT SCHOOLS

846. SHRI SWAISINGH SISODIA :
Will the Minister of EDUCATION AND
YOUTH SERVICES be pleased to state :

(a) whether it is a fact that adequate drinking water arrangements do not exist in the Government schools and colleges in Delhi, particularly in the three Polytechnics and the water coolers provided for the purpose often remain out of order during the summer;

(b) the nature of instructions issued to Government educational institutions in Delhi in regard to provision of drinking water for students and whether these instructions are not often compiled with; if so, to what extent?

THE MINISTER OF EDUCATION
AND YOUTH SERVICES (PROF. V. K.
R. V. RAO) : (a) and (b) The requisite information is being collected from Delhi Administration and will be laid on the Table of the House.

एडमिंटन (कनाडा) में हुई विश्व
कुश्ती चैम्पियनशिप

847. श्री रातनारायण :

श्री नागेश्वर प्रसाद शाही :

क्या शिक्षा तथा युवा सेवा मंत्री यह
बताने की कृपा करेंगे कि :

(क) क्या भारतीय कुश्ती दल के कप्तान श्री उदय चन्द ने यह आरोप लगाया है कि भारतीय कुश्ती संघ के पदाधिकारियों ने आ एडमिंटन (कनाडा) में हुई विश्व कुश्ती चैम्पियनशिप में भाग लेने वाले दल के साथ गये थे, दल का धन हड़पने का भरसक प्रयत्न किया ;

(ख) क्या यह भी सच है कि उनको तीन डालर प्रतिदिन के हिसाब से खर्च दिया जाना था और बाद में दो डालर प्रतिदिन के हिसाब से लिये जाने का उन्होंने सख्त विरोध किया ;

(ग) क्या यह भी सच है कि उनकी पोशाक और किट के लिये उनसे नई दिल्ली में रूपया ले लिया गया था और वहां से लौटने के बाद भी उनको किट तथा पोशाक नहीं दी गई और बाद में उन्हें आश्वासन दिया गया कि उनकी रकम लौटा दी जायेगी ; और

(घ) यदि हा, तो जो व्यक्ति इन अनियमितताओं के लिये जिम्मेदार हैं, उनके विरुद्ध क्या कार्यवाही की गई है ?

[WORLD WRESTLING CHAMPIONSHIP HELD
AT ADMINTON (CANADA)]

847. SHRI RAJ NARAIN :
SHRI NAGESWAR PRASAD
SHAHI :

Will the Minister of EDUCATION AND
YOUTH SERVICES be pleased to state :

(a) whether Shri Udai Chand the Captain of the Indian Wrestling team, has alleged that the Office-bearers of the Indian Wrestling Federation, who accompanied the team to participate in the World Wrestling Championship held at Adminton (Canada), tried their best to usurp the money of the team;

(b) whether it is also a fact that they were to be paid for their expenses at the rate of 3 dollars per day and later on they vehemently protested against the payment of 2 dollars per day given to them;

(c) whether it is also a fact that money for their uniforms and kit was realised from them at New Delhi but they were not supplied with their uniforms and kit even after their return, and later on an assurance was given to them that their money will be refunded; and

(d) if so, what action has been taken against persons responsible for all these irregularities ?]

शिक्षा तथा युवा सेवा मंत्रालय में राज्य
मंत्री (श्री भक्त दर्शन) : (क) में (घ).
सरकार ने इस मामले पर कुछ प्रैम रिपोर्टें
देखी हैं और संबंधित संघ से पहले ही रिपोर्टें

की माग की है। इसी दौरान में भारतीय ओलम्पिक संघ के अध्यक्ष ने एक पूछ ताछ समिति के निर्माण की घोषणा की है जो दिनांक 23-8-70 को जालन्धर में होने वाली अपनी बैठक में इस मामले की जाच करेगी।

[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) to (d) The Government have seen some Press reports to this effect and have already called for a report from the Federation concerned. Meanwhile the President of the Indian Olympic Association has announced to set up an Enquiry Committee to look into this matter during its meeting to be held on 23rd August, 1970 at Jullundur.]

[JOBLESS ENGINEERS AT THE END OF FOURTH PLAN

223. SHRI PRANAB KUMAR MUKHERJEE :
SHRI CHITTA BASU :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Institute of Applied Manpower Research has stated that at the end of the Fourth Five Year plan the number of unemployed engineers in the country would be of the order of one lakh; and

(b) if so, what steps Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI C. PANT) : (a) The Institute of Applied Manpower Research brought out in December, 1969, a working paper "Employment Outlook for Engineers 1969-79". The Institute have circulated this Working paper amongst all the concerned Ministries and other agencies and have invited their comments on it. The paper would be re-examined by the Institute in the light of these comments. In its present form, therefore, the working paper cannot be considered to be final.

† [] English translation.

‡ Transferred from the 30th July, 1970.

The working paper attempts an estimate of the supply of and demand for engineers during the Fourth and Fifth Plan periods. These estimates are based on a number of assumptions regarding the rate of growth of the economy during the Fourth and Fifth Plan periods, the scale of future admissions to the engineering institutions and the pattern of engineering employment. Based on these assumptions, it has been observed in the paper that there will be a surplus of engineers of the order of one lakh in 1973-74. An overall balance between supply of and demand for engineers is, however, likely to be reached by 1978-79. The paper emphasises a very important qualification to these conclusions. It has been assumed in the paper that the pattern of engineering employment would continue to be what it was till 1964. On the other hand, efforts are being taken to explore employment opportunities for engineers in various fields such as small scale industries, marketing, sales, management, consultancy etc. If these trends diversify the pattern of engineering employment, the surplus of engineers worked out in the paper may turn out to be exaggerated.

(b) The Government initiated in May 1968, a number of measures to create additional employment opportunities for engineers. The implementation of these measures by the Central Ministries and State Governments is being closely reviewed. A statement enumerating the progress made so far by the Central Ministries and State Governments in implementing these measures was laid on the Table of the House in answer to Unstarred Question No. 420 on the 4th August, 1970.

† ASSAULT ON MEMBER OF PARLIAMENT AT NAGPUR STATION

356. SHRI A. D. MANI : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the railway police caught Shri K. M. Kaushik, Member of the Lok Sabha by the scruff of his neck on the 27th May, 1970 at Nagpur railway station when he went to see the President of India;

(b) whether Shri Kaushik was literally thrown out of the station premises and filthy

‡ Transferred from 3rd August, 1970.